

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN - MEMBER JUDICIAL
HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 225/9/HDB/2020
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Cotmac Electronics Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
U.K. Gayathri	PCS	cgayathri.upadhyaya@tphail.com 9490374199	Gayathri

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mithu VIKRAM	AG		

ORDER

Heard the learned counsel for the petitioner and the learned counsel for the respondent. List the matter for hearing on 06.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)